

HIGH COURT OF UTTARAKHAND AT NAINITAL

CORRIGENDUM

No. 365/UHC/Admin. A (Recruitment Cell)/2021;

Dated: 24 November, 2021.

In compliance of the resolution dated 22.11.2021 of Hon'ble the Full Court, 02 more vacancies have been determined in the cadre of Higher Judicial Services for recruitment through promotion from the cadre of Civil Judge (Senior Division), on the principle of 'Merit-cum-Seniority' for the recruitment Year 2021. Thus, the resultant vacancies in Higher Judicial Service cadre, at Sr.1 of the earlier Notification No. 33/UHC/Admin.A (Recruitment Cell)/2021; Dated: 16.03.2021, to be filled from the cadre of Civil Judge (Senior Division) on the principle of merit-cum-seniority for the year 2021 shall be as under:

Sr.	Quota (As per the Rules)	Vacant posts
1.	Promotion from the cadre of Civil Judge (Senior Division) on the principle of merit-cum-seniority (65% of the total cadre strength).	07

Sd/-
(Dhananjay Chaturvedi)
Registrar General
High Court of Uttarakhand
Nainital